

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 18.06.2021**

<b>I Session 11.00 AM to 2.00 PM</b>	<b>II Session 2.45 PM to 5.45 PM</b>
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 1561/2008	16) O.S. 43/2013
2) O.S. 913/2009	17) O.S. 481/2013
3) O.S. 59/2011	18) O.S. 497/2013
4) O.S. 1411/2011	19) O.S. 583/2013
5) O.S. 1413/2011	20) O.S. 721/2013
6) O.S. 1021/2017	21) O.S. 911/2013
7) O.S. 215/2018	22) O.S. 965/2013
8) O.S. 1471/2018	23) O.S. 1083/2013
9) O.S. 1545/2018	24) O.S. 1167/2013
10) O.S. 807/2019	25) O.S. 1349/2013
11) O.S. 763/2020	26) O.S. 1475/2013
<b>CALL ON</b>	27) O.S. 107/2013
12) O.S. 601/2010	28) O.S. 567/2019
13) O.S. 1265/2012	29) O.S. 879/2019
14) O.S. 1489/2012	30) O.S. 797/2014
15) O.S. 745/2013	

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 18.06.2021**

<b>IST SESSION AT 11 A.M</b>	<b>IIND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>CALL ON</b>
1. O.S. 84/2015	16. O.S. 768/2016
2. O.S. 876/2015	17. O.S. 774/2016
3. O.S. 460/2017	18. O.S. 852/2016
<b>SUMMONS</b>	19. O.S. 1134/2016
4. O.S. 1146/2018	20. O.S. 1170/2016
5. O.S. 78/2019	21. O.S. 1302/2016
6. O.S. 1288/2019	22. O.S. 96/2017
7. O.S. 18/2020	23. O.S. 102/2017
8. O.S. 442/2021	24. O.S. 124/2017
9. O.S. 444/2021	25. O.S. 228/2017
<b>HEARING</b>	26. O.S. 304/2017
10. O.S. 580/2019	27. O.S. 470/2017
<b>AMENDMENT</b>	28. O.S. 592/2017
11. O.S. 1312/2012	29. O.S. 594/2017
<b>CALL ON</b>	30. O.S. 726/2017
12. O.S. 1244/2005	
13. O.S. 2226/2007	
14. O.S. 1146/2008	
15. O.S. 258/2016	

Date: 17.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 18.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>SUMMONS</b>	<b>STEPS</b>
1. O.S. 22/2011	16. O.S. 1120/2008
2.O.S. 754/2017	17. EX 04/2014
3. O.S. 758/2017	18 O.S. 834/2018
4.O.S. 122/2019	19. O.S. 1758/2019
<b>NOTICE</b>	20. O.S. 442/2020
5. O.S. 612/2014	<b>ORDERS</b>
6. Misc 94/2019	21. O.S. 1444/2008
7. O.S. 344/2021	22. Misc. 80/2013
<b>AWAIT SUMMON/NOTICE</b>	23. Misc. 6/2015
8. O.S. 314/2016	24. O.S. 1128/2016
<b>HEARING</b>	25. Misc. 47/2016
9. O.S. 1482/2008	26. O.S. 722/2019
10. Ex. 18/2012	27. O.S. 448/2021
11. O.S. 1512/2015	<b>JUDGEMENT</b>
<b>AMENDMENT</b>	28. O.S. 1176/2014
12. O.S. 1052/2013	29. O.S. 1292/2014
13. O.S. 26/2017	30. O.S. 550/2015
<b>ARGUMENTS</b>	
14. O.S. 1430/2012	
<b>APPEARANCE OF PARTY</b>	
15. O.S. 908/2017	

Date: 17.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

17.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 18-06-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 401/2013
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**ISSUES**

2	O.S. 1255/2019
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**AMENDMENT**

3	O.S. 647/2014
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4	O.S. 975/2018
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**ARGUMENTS**

5	O.S. 1179/2005
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6	O.S. 787/2012
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7	O.S. 303/2013
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8	O.S. 1049/2013
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9	O.S. 87/2014
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10	O.S. 1081/2017
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**OBJECTIONS**

11	O.S. 13/2012
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12	O.S. 679/2019
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13	O.S. 1135/2019
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14	O.S. 245/2020
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15	O.S. 295/2020
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**Afternoon - Sessions**

**SUMMONS/NOTICE**

1	O.S. 225/2004
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2	O.S. 503/2008
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3	O.S. 505/2008
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4	O.S. 437/2011
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5	O.S. 505/2011
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6	O.S. 053/2012
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7	O.S. 1057/2012
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8	O.S. 365/2014
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9	O.S. 427/2014
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10	O.S. 1537/2014
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11	O.S. 703/2015
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12	O.S. 727/2015
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13	O.S. 903/2015
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14	O.S. 1369/2016
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**ORDERS**

15	O.S. 225/2018
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Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru